139

of the Commission of Inquiry on the rioting incidents which took place on the 11th October, 1982, within the jurisdiction of Police Station, Parliament Street, New Delhi, together with a Memorandum of action taken on the findings of the Commission. [Placed in Library. See No. LT—1587/85]

- I. Report and Accounts (1984-85) of the Semi-Conductor Complex Limited, SAS Nagar (Punjab) and Related Papers
- II. Report and Accounts (1984-85) of the Centre for Electronics Designs and Technology, Srinagar and Related Papers

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL): Sir, I beg to lay on the Table:—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—
 - (i) Seventh Annual Report and Accounts of the Semi-conductor Complex Limited, SAS Nagar (Punjab) for the year 1984-85, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (ii) Statement by Government accepting the above Report. [Placed in Library. See No. LT—1589/85 for (i) and (ii)]
 - II. A copy each (in English and Hindi) of the following Papers:—
 - (i) Third Annual Report and Accounts of the Centre for Electronics Designs and Technology, Srinagar, for the year 1984-85, together with the Auditors Reports on the Accounts.

- (ii) Statement by Government accepting the above Report. [Placed in Library. See LT—1588/85 for (i) and (ii)]
- I. Report and Accounts (1984-85) of the Goa Shipyard Limited, Goa and Related Papers
- II. Report and Accounts (1984-85) of the Hindustan Aeronautics Limited, Bangalore and Related Papers

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Nineteenth Annual Report and Accounts of the Goa Shipyard Limited, Goa, for the year 1984-85, together with the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT—1591/85 for(a) and (b)]
 - (ii) (a) Twenty-second Annual Report and Accounts of the Hindustan Aeronautics Limited, Bangalore, for the year 1984-85, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See LT—1590/85 for (a) and (b)].
- I. Report and Accounts (1984-85) of the Indian Institute of Public Administration, New Delhi and Related Papers

wagons for II. All India Services (Leave) Amendment Rules, 1985

Re. alleged shortage of

141

. . .

٠.

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM): Sir, I beg to lay on the Table:—

- I. A copy each (in English and Hindi) of the following papers:—
 - (i) Thirty-first Annual Report and Accounts of the Indian Institute of Public Administration, New Delhi, for the year 1984-85, together with the Auditors' Report on the Accounts.
 - (ii) Statement by Government regarding the Institute.

[Placed in Library. See No. LT—1592/85 for (i) and (ii)]

II. A copy(in English and Hindi of the Minisrty of Personnel and Training, Administrative Reforms and Public Grievances and Pension (Department of Personnel and Training), Notification G.S.R. No. 1111, dated the 30th November, 1985, publishing the All India Services (Leave) Amendment Rules, 1985, under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Library. [See No. LT-1707/ 851

REPORT OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI NIRMAL CHATTERJEE (West Bengal): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Twentieth Report of the Public Accounts Committee on action taken by the Government on the recommendations contained in their Eighty-fourth Report (Seventh

Lok Sabha) relating to "Customs Receipts and Union Excise Duties".

REFERENCE TO THE ALLEGED EXISTENCE OF A SECRET CAMP IN DELHI IMPARTING TERRORIST TRAINING

श्री बीरेन्द्र वर्मा (उत्तर मानवीय चेयरमैन महोदय, राजधानी के राष्ट्रीय हिन्दी दैनिक "हिन्दस्तान" 28-11-1985 को एक गंभीर समाचार पढने को मिला है। इसमें कहा गया है कि मध्य दिल्ली की कालोनी ग्रानन्द पर्वत में ग्रमेरिका के ग्रल्बामा कैम्प द्वारा चलाये जा रहे स्कूल की तरह से यहां भी रावि के समय श्रंधरे में टेंनिंग दी जा रही है। यहां पर लाठी और डंडे के अलावा घातक हथियारों की टैनिंग भी दी जा रही है। जो ग्राने वाले दरवाजे हैं उनके चारों श्रोर चौकसी के लिये ग्रादमी खड़े कर दिये जाते हैं जिससे म्रन्दर कोई भी न जा सके। यदि यह सूचना सही है तो यह बहुत गंभीर बात है। इसमें छोटे बच्चों से लेकर जवानों तक को एक प्रकार की टेरोरिज्म की ट्रेनिंग दी जा रही है, ऐसा बताया गया है। यह बहुत गंभीर प्रश्न है, सरकार के लिये एक चेतावनी है । मेरी जानकारी के अनसार 28-11-1985 को यह समाचार प्रकाशित हुआ ग्रौर ग्राज तक इसका को**ई खंड**न भी नहीं किया गया है । जाड़िर है कि दिल्ली पुलिस के नोटिस में यह भ्राया होना । क्या उस समाचार का महत्व रहा है श्रीर कहां तक यह सत्य है, यह स्पष्ट किया जाना चाहिये । ग्रगर यह' समाचार सत्य तो ट्रेनिंग कौन दे रहा है, कौन ट्रेनिंग के रहे हैं, किस प्रकार के हथियार यहां पर श्राये हैं, ये सारी बातें देखने की हैं। यह मुल्क के लिये चेतावनी है और इस पर कार्यवाही किये जाने की श्वानस्थकता है।

REFERENCE TO THE ALLEGED SHORTAGE OF WAGONS FOR LIFTING OF IMPORTED FERTI-LISER FROM MANDVI

श्री मिर्जा इर्शादवेग (गुजरात) : माननीय सभापति महोदय, पंजाब, राजस्थाम, उत्तर प्रदेश तथा देश के अन्य राज्यों के